

**F.No. 01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

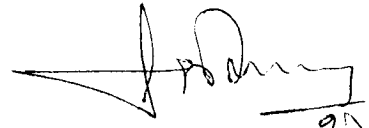
Dated: 27.11.2017

**ORDER NO. 165 OF 2017**

Hon'ble President is pleased to partially modify the sitting notified vide order no. 160 of 2017 for CESTAT, Delhi as under:-

**From 28.11.2017 to 01.12.2017 at 10.30 A.M.** Hon'ble Shri Anil Choudhary, Member (Judicial), will hear Single Member Bench matters as notified.

**By Order**



**(A.Mohan Kumar)**

**Registrar**

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**Dy.Registrar**